THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Information is being collected and will be laid on the Table of the House.

Branches of Lead Banks in Wardha and Amraoti Districts

7437. SHRI VASANT SATHE: Will the Minister of FINANCE be pleased to state:

(a) whether normally 'Lead Bank' named for the district is required to have its branches at Tehsil/Block level in that district to ensure the required financial support to ongoing development schemes;

(b) if so, whether the lead banks for Wardha and Amraoti districts in Maharashtra have their branches at all Blocks/Tehsils;

(c) if not, the names of the Blocks where these branches are yet to be opened pending permission by the Reserve Bank of India;

(d) whether the Reserve Bank of India has been approached for opening up of such branches at uncovered blocks; and

(e) the steps taken/proposed to provide such facilities for uncovered areas?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (e). It is not necessary that a Lead Bank should have its branch in all the Blocks in its lead district. The Central Bank of India which has lead responsibility in Amravati District, has its branches in 12 blocks out of 13 blocks in the District. State Bank of India has its branch in the remaining one block. Bank of India has lead responsibility in Wardha District and it has branches in all the blocks in the District.

Loans Advanced by Banks to Agriculture Sector and Under DRI and SEPUP

7438. SHRI HET RAM: Will the Minister of FINANCE be pleased to state:

(a) the total deposits and advances of 28 public sector banks as on half yearly and yearly closing days during last three years and what were the amounts outstanding under direct loans to agriculture, the Differential Rate of Interest Scheme (DRI) and the Self-employment Programme for Urban Poor (SEPUP), separately, as on the said dates;

(b) whether any targets have been fixed for lendings to these sectors by the public sector banks and if so, the year in which the targets were fixed in terms of percentage to total advances and whether such targets have been achieved by the public sector banks during the above period;

(c) whether Government consider the targets as satisfactory; and

(d) if not, the steps being taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The information regarding total deposits, credit direct, finance to agriculture, and Differential Rate of Interest Scheme (DRI) of public sector banks as on the last Friday of June and December during last three years and amount sanctioned by Public sector banks under Self-employment Programme for Urban Poor (SEPUP) during last three financial years are set out in the attached statement.

(b) to (d). The targets and sub-targets for lending to priority sectors, presently inforce and the performance of public sector banks in this regard as on the last Friday of December 1989 is given below:—

		Target	*Performance*
1.	Total priority sector advances to total advances	40%	44.3%
2.	Direct Agricultural advances to total advances	17% by March 89) 18% by March 90)	16.6%
3.	Weaker sections to total advances	10%	10.8%
4.	DRI advances to previous year outstanding advances	1%	0.9%

From the above it may be seen that public sector banks have by and large achieved the prescribed targets. There is no proposal, at present, to revise any of the above targets.

STATEMENT

(Amt in Rs crores)

As on last Friday of	*Deposit*	*Credit*	*Direct Finance to Agriculture*	*Advances under DRI Scheme*
			Amount	*Amount*
1	*2*	*3*	*4*	*5*
June. 1987	97318	56668	7284	575
Dec. 1987	106921	61324	10287	598
June 1988	113759	63950	11700	624
Dec. 1988	127372	72175	11952	647
June 1989	131703	78173	12920	665
Dec 1989	143569	84332	14020	675

Financial year	Amount sanctioned under SEPUP
	(Rs. crores)
1986-87	116
1987-88	132
1988-89	134